



भारतीय रिजर्व बैंक
RESERVE BANK OF INDIA

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RBI/2025-26/65
DOR.STR.REC.39 /21.06.008/2025-26

July 10, 2025

All Scheduled Commercial Banks
(including Small Finance Banks)
(excluding Local Area Banks, Payments Banks and Regional Rural Banks)

Madam / Dear Sir,

**Basel III Capital Regulations – External Credit Assessment Institutions (ECAs)
– CareEdge Global IFSC Limited**

Please refer to Paragraph 6 of the [Master Circular – Basel III Capital Regulations dated April 01, 2025](#), as amended from time to time.

2. In terms of para *ibid*, *inter alia*, banks are permitted to use the ratings of three international credit rating agencies viz. a) Fitch; b) Moody's; and c) Standard & Poor's for the purpose of risk weighting their claims on different foreign entities for capital adequacy purposes.

3. It has been decided to permit banks to also use the ratings of M/s CareEdge Global IFSC Limited for risk weighting their claims on non-resident corporates originating at International Financial Services Centre (IFSC).

4. The rating-risk weight mapping for the ratings assigned by M/s CareEdge Global IFSC Limited shall be as follows:

Rating Category	AAA	AA	A	BBB	BB & below
Risk weight (%)	20	30	50	100	150

Yours faithfully,

(Vaibhav Chaturvedi)
Chief General Manager